

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 1658 OF 2017**

**Dated: 28<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Power Engineers Society of Tamil Nadu (PESOT) .... Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : --

**ORDER**

None represented for the Appellant.

List the matter on **23-10-2018**, subject to curing the defects within two weeks, i.e. on or before 12-10-2018 failing which the Appeal stands dismissed without reference to the Bench.

**(S.D. Dubey)  
Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)  
Chairperson**